

value of currencies are inevitable and all such adjustments have to be viewed in a larger perspective.

### Framing of National Tourism Policy

606. SHRI CHITTA MAHATA:

SHRI M. RAM GOPAL  
REDDY:

SHRI T. S. NEGI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are considering to frame a National policy on tourism; and

(b) if so, the details in this regard and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KARTIK ORAON): (a) and (b). The question of framing a National Policy on Tourism is under active consideration of the Government. The details are yet to be worked out.

### World Bank Assistance to Haldia Port

607. SHRI CHITTA MAHATA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that World Bank has decided to provide financial assistance to Haldia Port; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) No, Sir.

(b) Does not arise.

### News-Item regarding Exchequer Defrauded of Crores by Real Estate Operators

608. SHRI MANORANJAN BHAKTA: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of India are aware of the news report

appearing in the 'Indian Express' of 16th April, 1979 under the heading 'Exchequer defrauded of crores by real estate operators'; if so, full facts in this regard; and

(b) what positive measures have been adopted to check the tax evasion and to realise the tax dues from these categories of people?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Yes. The Income-tax authorities searched the business and residential premises of a few promoters of multi-storeyed buildings in Delhi who were suspected of indulging in tax evasion. The groups covered by the search are:

(i) Ansal Group

(ii) Riviera Group

(iii) Vadera Group

(iv) Mittal Group

(b) The cases of these real estate operators have been centralised with the Commissioner for Income-tax (Central-I), Delhi. The Income-tax authorities are keeping a close watch on the activities of these operators. Thorough investigation into the affairs of the group of operators mentioned above are in progress.

### Export of Tea

609. SHRI ANANDA PATHAK: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state the figures of export of tea and the foreign exchange earned by Government during the last five years?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): The figures of exports of tea from India both in terms of

quantity and value for the last five years are as below:—

Year	Quantity (in m. kgs)	Value (in Rs. Crores)
1974-75.	229.5	228.06
1975-76.	212.3	236.81
1976-77.	243.6	293.14
1977-78.	223.6	569.69
1978-79.	172.4	340.45

#### Export of Coffee

610. SHRI ANANDA PATHAK: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state the figures of export of coffee and the foreign exchange earned by Government during the last five years?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): The export of coffee during the last five years has been as follows:—

Fiscal Year	Qty. in Tonnes	Value Rs./lakhs
1974-75.	49500	5136
1975-76.	59400	6663
1976-77.	51000	12601
1977-78.	58000	19442
1978-79.	66300	14406

#### Export of Rubber

611. SHRI ANANDA PATHAK: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state the figures of export of rubber and the foreign exchange earned by Government during the last five years?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): The following are the

figures of export of rubber and the foreign exchange earned by the Government during the last five years:—

Year	Qty: Tonnes Foreign Exchange : Rs. crores	
	Quantity	Foreign Exchange
1974-75.	350	0.26
1975-76.	Nil	Nil
1976-77.	12296	3.31
1977-78.	11078	7.30
1978-79.	Nil	Nil

#### Unemployed Commercial Pilots

612. SHRI VIJOY KUMAR YADAV: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) is it a fact that India has a vast number of Unemployed Pilots who are holders of Commercial Pilot's Licence, if so, what is the number of such Unemployed Pilots;

(b) can the figures of Unemployed Pilots be given year-wise for the last 7 years;

(c) is it a fact that Government money is involved directly or indirectly in training these pilots, if so, what return Government expect from their investment by keeping the Pilots Unemployed; and

(d) whether Government propose to provide Flying Jobs to all the Unemployed Commercial Pilots, if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KARTIK ORAON): (a) As on 1.2.80 there are about 162 unemployed pilots holding current Commercial Pilot's Licence.